

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 20

**IA No. 1339/2023
2251/2023
2265/2023**

**In
CP(IB) No. 149/Chd/HP/2019
(Admitted)**

**Under Section 7, 19(2) & 66 & 33
IBC 2016**

In the matter of:-

Syndicate Bank

Vs.

.....Petitioner/Financial Creditor

HIM Cylinders Ltd.

....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 14.12.2023.

Sd/-
Court Officer

November 10, 2023
VN